

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA**

**UNSTARRED QUESTION No. 45  
TO BE ANSWERED ON 02.02.2022**

**FIXATION OF SELLING RATES**

**45 SHRIMATI BHAVANA PUNDALIKRAO GAWALI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there is a criteria for fixation and revision of selling rates of food, eatables and beverages by Railway Board for tea, breakfast, standard meal and by Zonal Railways for regional cuisine and eatables popular in the region;**
- (b) if so, the detailed instructions for periodical revision and instructions followed by IRCTC to revise the selling rates from 12-12-2019, Central Railway from 08-07-2021 and Western Railway from 28-07-2021; and**
- (c) whether such instructions have not yet been adhered to by the rest of the Zonal Railways and if so, the reasons thereof?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS &  
INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)**

**(a): Yes, Sir. A Menu and Tariff Committee is constituted by the Railway Board from time to time to review and recommend the tariffs to be fixed for the food and beverage items.**

**The recommendations take into consideration relevant factors like cost of raw material, fuel, logistics of supply, manpower costs etc. Zonal Railways are delegated the authority to set up tariffs for a la carte items/ regional cuisines under the Catering Policy 2017. In addition, both Board and Zonal Railways may revise menu and tariff on need basis from time to time.**

**(b) and (c): Detailed instructions for revised menu and tariff were issued vide Railway Board's Commercial Circular No. 60 of 2019 dated 14.11.2019 and Commercial Circular No. 64 of 2019 dated 12.12.2019 for mobile units and static units respectively. These circulars pertained to standard meals, tea, breakfast etc and have been implemented by IRCTC and all Zonal Railways. Power for menu and tariff revisions for a la carte/regional items is delegated to concerned Zonal Railways.**

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